

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6854  
ANSWERED ON:07.05.2010  
UTILISATION OF FUNDS  
Gulshan Smt. Paramjit Kaur

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether Ministry of Tribal Affairs has any mechanism to monitor the utilization of funds for the Welfare of Scheduled Tribes by the various Ministries;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken or proposed to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHOUDHARY)

(a) to (c) No, Madam. The Ministry of Tribal Affairs, like various other Administrative Ministries, is required to monitor the utilization of funds for the schemes/programmes which flow from the subjects allocated under Government of India (Allocation of Business Rules) 1961. Under these Rules, the sectoral programmes/schemes for the welfare of Scheduled Tribes, including monitoring their financial performance, is the responsibility of the concerned Central Ministry/Department.